## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.51/2006 In O.A. No.340/2004 103

New Delhi this the 5th day of May, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Ranvir Singh Ex Constable of Delhi Police R/o House No.16, Block "C". Gali No.1, Magol, Delhi.

-Applicant

(By Advocate: Shri Anil Singhal)

Versus

- 1. Shri K.K. Paul,
  Commissioner of Police,
  Police Headquarters,
  IP Estate, New Delhi.
- Shri Deepak Mishra
   Joint Comm. Of Police
   Armed Police, PHQ
   IP Estate, New Delhi.

-Respondents

(By Advocate: Shri Harvir Singh)

## ORDER (Oral)

## Hon'ble Shri V.K. Majotra. Vice Chairman (A)

Learned counsel of applicant stated that respondents have complied with directions of this court. As such, these proceedings are dropped and notices to the respondents are discharged with liberty to the applicant to resort to legal proceedings in case he is aggrieved still.

(Mukesh Kumar Gupta) Member (J) (V.K. Majotra) Vice Chairman (A)

CC.